

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3942  
ANSWERED ON:20.03.2015  
DEFENCE PERSONNEL FOR MAINTENANCE OF LAW AND ORDER  
Ajmal Shri Sirajuddin

**Will the Minister of DEFENCE be pleased to state:**

- (a) the number of defence personnel deployed currently for the maintenance of internal law and order in the country, State / UT-wise;
- (b) whether the Government has assessed the impact of such deployment on the moral as well as overall performance of defence forces;
- (c) if so, the details of the findings of such assessment; and
- (d) the details of the policy regarding deployment of defence personnel in maintaining law and order?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) Defence force personnel are deployed from time to time for short duration, in aid to civil authority, for maintenance of law & order. Further, defence forces are deployed in North Eastern States and State of Jammu & Kashmir for counter insurgency, counter terrorist and counter infiltration operations.
- (b) & (c): As assessed by Army, such deployment has not affected the morale and overall performance of the defence forces.
- (d) The deployment of defence forces for the maintenance of law & order is as per provision of `Instructions` on Aid to Civil Authorities by the Armed Forces issued by Ministry of Defence.